

LOK SABHA
UNSTARRED QUESTION NO. 1970
TO BE ANSWERED ON 27.07.2017

TEXTILE PRODUCTION

1970. SHRI JAGDAMBIKA PAL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether India is lagging behind Vietnam, China and Bangladesh in terms of textile production and if so, the reasons therefor;
- (b) the current share of Vietnam, China and Bangladesh in comparison to India in textile production in the world;
- (c) the product-wise production of various textile products in the country during each of the last three years; and
- (d) the steps taken/proposed to be taken by the Government to enhance textile production in the country?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): India is the second largest producer of textiles in the world next to China. The Comparative details of Textile production (all fibres) for the year 2016 are given in the table below:-

Product \ Country	China	India	Vietnam	Bangladesh
Yarn (Million Kgs / year)	18,430	6,817	1,432	1,100
Fabrics (Billion sq mtrs / year)	131	64	2.50	2.80

Source: Data compiled by TEXPROCIL

(c): Details of production of major textile items during last three years are as given below:-

Production of textile items

Item	2014-15	2015-16	2016-17 (Prov.)
Spun Yarn (Mn Kg)	5488	5665	5661
Man made fibre (Mn Kg)	1344	1347	1364
Man made filament yarn (Mn Kg)	1248	1164	1159
Cloth Production (Mn Sq. Mtr)	65276	65505	64431

(d) : With a view to enhance the investment, production and export of the textile industry in the country, Government has launched the Special Package for Apparel (Garment) and Made-ups segments of Indian textile industry, which includes Enhanced Duty Drawback Coverage / Rebate of State Levies (ROSL) on Export of Garments/Made-ups, Additional incentives under Amended Technology Upgradation Scheme (ATUFS) / Scheme for Production and Employment Linked Support for Garmenting Units, Employee Provident Fund Scheme Reform / Pradhan Mantri Paridhan Rojgar Protsahan Yojana (PMPRPY), Reforms in Labour Laws and Enhanced incentives under of Section 80JJAA of Income Tax Act.

The Government is also implementing various schemes for modernisation and strengthening the Indian textile industry. These include the Technology Mission on Technical Textiles (TMTT): Scheme for Integrated Textile Parks (SITP), Integrated Skill Development Scheme, Scheme for Integrated Textile Processing Development (IPDS) and Schemes for strengthening the decentralised powerloom, handloom and handicrafts sectors
